

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)(Plan)/15/2024 in CP(IB)No.813/7/HDB/2019
NAME OF THE COMPANY	KSK Water Infrastructures Pvt Ltd
NAME OF THE PETITIONER(S)	Prudent ARC Limited
NAME OF THE RESPONDENT(S)	KSK Water Infrastructures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)(Plan)/15/2024

Present: Ld. Counsel Mr. Thusar Nagar for the Applicant

Ld. Counsel Mr. Spandan Biswal for the Respondent.

Matter is adjourned to 16.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)